ORDER

On attaining the age of superannuation **Sh. Sunil Kumar S/o Sh. Gulab Chand**, Judicial Assistant, E.C. No- 13304/10917304 shall retire from Government Service with effect from 28/02/2023 (Afternoon).

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

No. ___16489—16494___ /Admn. II/PF/Ret./2023   Delhi, Dated the ___25 FEB 2023___

Copy forwarded for information and necessary action to:-

1. The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.

2. The Drawing and Disbursing Officer, West District, THC, Delhi .

3. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, West District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.

4. The Pay & Accounts Office, through the concerned Accounts Branch.

5. The Leave Sanctioning Authority, West District, THC, Delhi.

6. The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch, District Central & West, Tis Hazari Courts, Delhi.

7. Dealing Assistants- ACRs (Admn-I), Seniority & Promotion-JJA & JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, Tis Hazari Courts, Delhi.

8. The Pay Bill Clerk and Service Book Clerk, West District, THC, Delhi, for further necessary action.

9. All the PRO/APRO, Tis Hazari Courts/Patiala House Courts/KKD Courts/Rohini Courts/Dwarka Courts/Saket Courts, Delhi.

10. The Web-Site Committee, Tis Hazari Courts, Delhi.

11. Hindi Section, Tis Hazari Courts, Delhi.

12. Promotion Cell, Tis Hazari Courts, Delhi.

13. Layers Seat, Tis Hazari Courts, Delhi.

14. **Sh. Sunil Kumar S/o Sh. Gulab Chand**, Judicial Assistant in RTI Cell, West District, THC, Delhi with the direction to process regarding surrendering of government accommodation, if occupied.

Branch Incharge, (Admn.II)
O/o Principal District & Sessions Judge (HQ)
Tis Hazari Courts,
Delhi.